THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland: Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-08/2018/103/ RC. Dated, Guwahati, the 15th October, 2018.

LIST OF HOLIDAYS DURING THE YEAR 2019 IN RESPECT OF THE SUBORDINATE COURTS OF THE STATE OF ARUNACHAL PRADESH

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2019 for the Subordinate Courts of the State of Arunachal Pradesh, Sub-ordinate to the Gauhati High Court.

New Year's Day	-	1 st January &	-	Tuesday &	-	2 days
Magh Bihu/Makar	-	2 nd January Wednesday 14 th January - Monday		-	1 day	
Sankranti		,		•		
Republic Day	-	26 th January	-	Saturday	-	1 day
Statehood Day	-	20 th February	-	Wednesday	-	1 day
Holi	-	21 st March	-	Thursday	-	1 day
Bohag Bihu/ Sangken/	-	14th April &	-	Sunday &	-	2 days
Vaisakhi		15 th April		Monday		
Good Friday	-	19 th April	-	Friday	-	1 day
Buddha Purnima	-	18 th May	-	Saturday	-	1 day
Id-ul-Fitre/ Ramzan	-	5 th June	-	Wednesday	-	1 day
SUMMER VACATION	-		-	Tuesday to	-	
a) For Civil Courts		2 nd July to 8 th		Monday		7 Days
_		July				
b) For Criminal		3 nd July & 4 th		Wednesday		2 Days
Courts		July		& Thursday		
Id-ul -Zuha (Bakri Id)	-	12 th August	-	Monday	-	1 day
Independence Day	-	15 th August	-	Thursday	-	1 day
Muharram	-	10 th	-	Tuesday	-	1 day
		September				
Mahatma Gandhi's Birth Day	-	2 nd October	-	Wednesday	-	1 day
PUJA VACATION	-	5 th October to	-	Saturday to	-	
a) For Civil Courts		11th October		Friday		7 days
b) For Criminal		7 th October &	1	Monday &	1	2 days
Courts		8 th October		Tuesday		
Diwali/Deepavali	-	27 th October	-	Sunday	-	1 day
Guru Nanak's Birth Day	-	12 th November	-	Tuesday	-	1 day
CHRISTMAS	-	23 rd December	-	Monday to	-	5 days
HOLIDAYS		to 27 th		Friday		,
a) For Civil Courts		December				
b) For Criminal		24th December		Tuesday to		3 days
Courts		to 26 th		Thursday		
		December				

LIST OF LOCAL HOLIDAYS DURING THE YEAR 2019 IN RESPECT OF THE SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF ARUNACHAL PRADESH

SI. No.	Holiday	Date	Day	No. of holidays
1.	Si Donyi	6 th January	Sunday	1 day
2.	Sarok	11 th January	Friday	1 day
3.	Reh	1 st February	Friday	1 day
4.	Donggin	2 nd February	Saturday	1 day
5.	Boori Boot Yullo	6 th February	Wednesday	1 day
6.	Shapwang Yaung Manawpoi	14 th February	Thursday	1 day
7.	Tam Ladu	15 th February	Friday	1 day
8.	Oriah	16 th February	Saturday	1 day
9.	Nyokum	26 th February	Tuesday	1 day
10.	Unying-Aran	7 th March	Thursday	1 day
11.	Mopin	5 th April	Friday	1 day
12.	Pongtu	11 th April	Thursday	1 day
13.	Sangken	14 th April	Sunday	1 day
14.	Longte	15 th April	Monday	1 day
15.	Moh-Mol	25 th April	Thursday	1 day
16.	Etor	15 th May	Wednesday	1 day
17.	Dree	5 th July	Friday	1 day
18.	Solung	1 st September	Sunday	1 day
19.	Pham-Kho-Sowai	10 th September	Tuesday	1 day
20.	Keh-Me-Ha	24 th September	Tuesday	1 day
21.	Chindang	15 th October	Tuesday	1 day
22.	Nyethrii-Dow	15 th November	Friday	1 day
23.	Chalo-Loku	25 th November	Monday	1 day
24.	Podi Barbi	5 th December	Thursday	1 day
25.	Khishaba	Date to be notified by the concerned DC		1 day
26.	Lossar	Date to be notified by the concerned DC		1 day
27.	Poi-Pee Mau	Date to be notified by the concerned DC		1 day
28.	Lha-Chut	Date to be notified by the concerned DC		1 day

LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2019 IN RESPECT OF THE SUBORDINATE COURTS (CIVIL & CRIMINAL) OF THE STATE OF ARUNACHAL PRADESH

SI. No.	Holiday	Date	Day	No. of holidays
1.	Basant Panchami	10 th February	Sunday	1 day
2.	Guru Ramdas' Birthday/ Shivaji Jayanti	19 th February	Tuesday	1 day
3.	Dolyatra/ Hazrat Ali's Birthday	21 st March	Thursday	1 day
4.	Ram Navami	13 th April	Saturday	1 day
5.	Guru Rabindranath's Birthday	9 th May	Thursday	1 day
6.	Jamat-Ul-Vida	31 st May	Friday	1 day
7.	Ganesh Chaturthi	2 nd September	Monday	1 day
8.	Onam	11 th September	Wednesda y	1 day
9.	Karva Chouth	17 th October	Thursday	1 day
10.	Govardhan Puja	28 th October	Monday	1 day
11.	Bhai Duj	29 th October	Tuesday	1 day
12.	Chhat Puja	2 nd November	Monday	1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holidays in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Arunachal Pradesh.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All Civil Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function on other Saturdays of the month from 10 a.m. to 4.30 p.m.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Arunachal Pradesh on the same occasion falling on two different dates.
- (5) During the year, the staff can avail any 2 (two) days Restricted Holidays from the above listed R/H with prior approval of the concerned Head.

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REGISTRÁR (VIGILANCE)

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